



# THE HIGH COURT OF ORISSA, CUTTACK

## NOTICE

*Cuttack, this the 16<sup>th</sup> day of December, 2022*

Rule-28 of Chapter-VI (General Rules regarding Applications and Affidavits) under Part-II (Procedure and Practice) of the Rules of The High Court of Orissa, 1948 mandatorily provides for filing of **a synopsis and a list of dates and events** in separate sheets in the application, memorandum of appeal and cross objection along with duly filled up coding sheet, an Index and a list of documents.

Filing of synopsis and list of dates and events is necessary for convenience in the hearing and disposal of cases. Hence, after discussion with the Bar, an Office Order bearing No. X-03/2013/19643 dated 16<sup>th</sup> December, 2022 containing practice directions for filing of synopsis and list of dates is issued herewith to be made effective **from 2<sup>nd</sup> January, 2023**.

BY ORDER

Sd/- S.K.Mishra  
16/12/2022  
**REGISTRAR (JUDICIAL)**